



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
10	WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2574/2022 in WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WA/356/2024 CAVT. NO.09952/024, B/O	KIYANG MIZE AND 5 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 23 ORS	MR. D MOZUMDER MR. P BORAH MR C GOGOI MR. D MAZUMDAR	GA, AP MR. J PATOWARY FOR CAVEATOR
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
12	WP(C)/5207/2024 FIXED	INDRAJIT NOMOSUDRA AND 93 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SSA
13	WP(C)/5266/2024 B/O	PRAMEER GOGOI Versus STATE BANK OF INDIA AND ANR	MS. P CHAKRABORTY MS. A DAS	

LEAVE NOTE OF ADVOCATES FOR 04/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	WP(C)/5235/2024 B/O	DEEPAK CHAUHAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
23	WP(C)/5257/2024 B/O	DIBYAJYOTI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/5258/2024 B/O	PROF. TAPAN KUMAR MAITI AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	SC, HIGHER EDU
25	WP(C)/5265/2024 B/O	JULKARNAIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	M M RAHMAN MR. A HOQUE	SC, HIGHER EDU
	WITH I.A.(Civil)/3154/2024 in WP(C)/5265/2024	JULKARNAIN AHMED Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	SC, HIGHER EDU

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 3

[THIS BENCH WILL SIT AT 10:30 AM

RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/4763/2019 (AT 10:30 AM)	MANIKJAN BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MS R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/364/2021 (AT 10:30 AM)	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A T SIKDER MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
49	Bail Appln./3121/2024 B/O	JAYANTA TALUKDAR Versus STATE OF ASSAM AND ANR	MR. P P BARUAH MR. D GOSWAMI MS. P MEDHI	PP, ASSAM
MOTION				
50	Crl.Pet./1117/2024 FIXED	ARUNIMA DAS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
51	Crl.Pet./1219/2024 (CONNECTED WITH ITEM NO. 30 IN THE DAILY CAUSE LIST), FIXED	SURMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
52	AB/2614/2024 B/O	KHUSHID ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
53	AB/2704/2024 B/O	SUKUM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
54	AB/2712/2024 B/O	MD NASIR UDDIN Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
55	AB/2713/2024 B/O	DEOBAR MILI @ DEBATOR Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
56	AB/2715/2024 B/O	SANGITA TANTI SONA @ MOINA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
57	AB/2724/2024 B/O	SAEED AQUIB AHMED ALIAS SAEED AQUIB AHMED Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	PP, ASSAM
BAIL HEARING				
58	AB/1978/2024 WITH CASE RECORDS(SCANNED COPY), OFFICE NOTE, FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	MR R A AHMED (R-2) PP, ASSAM

59	AB/1984/2024 WITH CASE RECORDS(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
60	AB/2139/2024 WITH OFFICE NOTE, FIXED	TAHER ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
<u>ORDERS</u>				
61	I.A.(CrI.)/903/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./322/2023 WITH CrI.A./322/2023	RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. N SARKAR MR A BANERJEE	MR D K BHATTACHARYYA PP, ASSAM
		RAHUL MODAK Versus THE STATE OF ASSAM AND ANR.	MR. N SARKAR MR P K BASU MR A BANERJEE	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
23	WP(C)/3871/2020 AT 10:30 A.M.	JATIN RAJKONWAR AND 6 ORS. Versus UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MR. A D GUPTA MS. B DAS	MR G N SAHEWALLA, (R-2,R-3) MR. A K DUTTA MR H K SARMA, (R-2,R-3) MR M SAHEWALLA, (R-2,-3) MS T J SAHEWALLA, (R-2,-3) ASSTT.S.G.I.
MOTION				
24	WP(C)/5160/2024 FIXED	MANOJ KUMAR DAS Versus THE UNION OF INDIA AND 7 ORS	MS D CHAUDHURY MS. H DAS	DY.S.G.I.
25	WP(C)/5246/2024 B/O	KAILASH JALAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA MR. R K MAHANTA	SC, FOREST
26	WP(C)/5254/2024 B/O	L. BIDYAPATI SINGHA Versus HINDUSTAN PETROLEUM CORPORATION LIMITED AND 2 ORS	MR. D GOGOI MR ARINDAM BARUAH	
ORDERS				
27	WP(C)/4527/2024 FIXED	TINSUKIA MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS	MR. A DEKA MR. S S ROY MR. S BORTHAKUR	MR. S K MEDHI (CGC, FOR UNION OF INDIA) MR. DILIP DEY (R-2,3) MR. B K SEN (R-5) N HASAN(R-5) DY.S.G.I. P SINGH(R-5) SC, SBI SC. EPFO

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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 01:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	Cont.Cas(C)/526/2024 B/O	ONGC CONTRACTUAL MAZDOOR SANGHA Versus SHRI RAJESH TIWARI AND ANR	MR D TALUKDAR	
25	WP(C)/5148/2024 FIXED	NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.
26	WP(C)/5241/2024 B/O	APARAJITA SARMAH BEZBARUAH Versus THE STATE OF ASSAM AND 7 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM
27	WP(C)/5245/2024 B/O	ONGC CONTRACTUAL MAZDOOR SANGHA Versus OIL AND NATURAL GAS CORPORATION LIMITED	MR D TALUKDAR MR P CHOWDHURY	
28	WP(C)/5249/2024 B/O	RUMIR TIMUNGPI Versus THE STATE OF ASSAM AND 4 ORS	MR. B GOGOI MR M BHUYAN	GA, ASSAM
29	WP(C)/5250/2024 B/O	DIPEN KUMAR RAJKHOWA Versus THE REGISTRAR OF CO-OPERATIVE SOCIETIES AND 3 ORS	MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	SC, CO OP
30	WP(C)/5264/2024 B/O	PRANJAL PUZARI Versus THE REGISTRAR OF COOPERATIVE SOCIETIES AND 3 ORS	MR. B DEKA MR. P JAIN MS P BARUAH S AZIZ MS N T MANPOONG	SC, CO OP

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[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/2729/2019 (AT 2:00 PM)	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
WITH 2 WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
WITH 3 WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
WITH 4 WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
WITH 5 WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
WITH 6 WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
WITH 7 WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.

	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAIEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
8	WITH WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
9	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
10	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
11	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
12	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
13	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
14	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
15	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P- 1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P- 1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
16	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
17	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
18	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO

19	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
20	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
21	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
22	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
23	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
25	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
26	WITH WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
27	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
28	WITH WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
30	WITH WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
31	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
32	WITH WP(C)/5040/2021	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE

33	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
34	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
35	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
36	WITH WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
37	WITH WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
38	WITH WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
39	WITH WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
40	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
41	WITH WP(C)/6311/2021	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
42	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
43	WITH WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
44	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
45	WITH WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
46	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
47	WITH WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE

48	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
50	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
52	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
53	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
54	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
55	WITH WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
56	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
57	WITH WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
58	WITH WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
59	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
61	WITH WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
62	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE

63	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
64	WITH WP(C)/525/2023	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
65	WITH WP(C)/3003/2023	TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
66	WITH WP(C)/3038/2023	RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
67	WITH WP(C)/3039/2023	RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
68	WITH WP(C)/3040/2023	SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
69	WITH WP(C)/3045/2023	SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
70	WITH WP(C)/3084/2023	NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
71	WITH WP(C)/3100/2023	SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
72	WITH WP(C)/3414/2023	BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
73	WITH WP(C)/3467/2023	JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
74	WITH WP(C)/3479/2023	KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
75	WITH WP(C)/3686/2023	MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
76	WITH WP(C)/4213/2023	TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE

77	WITH WP(C)/4217/2023	MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
78	WITH WP(C)/5825/2023	UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
79	WITH WP(C)/2444/2024	ASHOK PEGU AND 48 ORS. Versus THE COMMISSIONER AND SECTETARY AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY MR. U SAIKIA	MR. S DAS SC, HIGHER EDU for Resp.No.2 &3 MR. D NATH, for Resp. No. 1,
80	WITH WP(C)/2656/2024	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
6)	MR A GOENKA	26-09-2024	To	04-10-2024
7)	MR R GOENKA	26-09-2024	To	04-10-2024
8)	MS. S SARMA	03-10-2024	To	21-10-2024
9)	MS A.SARMA	30-09-2024	To	05-10-2024
10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
11)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
12)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
15)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
16)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024
20)	MR. A K JAIN	08-10-2024	To	10-11-2024
21)	MD. H BHUYAN	11-10-2024	To	02-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
16 WP(C)/4273/2023 BY SLIP	RABIA KHATUN @ RABIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17 WP(C)/3777/2024 BY SLIP	JAYA NANDI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18 WP(C)/5174/2024 BY SLIP	NOBIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19 WP(C)/5182/2024 BY SLIP	MUSSTT JOHIRAN NESSA @ JOHIRAN NESHA @ JOHIRUN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20 WP(C)/5192/2024 BY SLIP	FARJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
21 WP(C)/5206/2024 BY SLIP	PULAK DUTTA Versus BIKI HAZARIKA	MR. B SHARMA MR. H DAS	
22 WP(C)/5214/2024 BY SLIP	TAHURA KHATUN @ OHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
23 WP(C)/5217/2024 BY SLIP	SADEK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
24 WP(C)/5221/2024 BY SLIP	JABEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

WITH
[I.A.\(Civil\)/3142/2024](#)
in WP(C)/5221/2024

JABEDA KHATUN
Versus
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR
MR. S I TALUKDAR
MS M SARMA

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ECI

25 [WP\(C\)/5226/2024](#)
BY SLIP

SUMELA KHATUN @ SOMELA KHATUN
Versus
THE UNION OF INDIA AND 10 ORS

MR. M U MONDAL
MS. N NASRIN
MD. I H KHAN
MR A ALIM SK

GA, ASSAM
SC, F.T

26 [WP\(C\)/5240/2024](#)
B/O

MUSSTT JAHANARA BEGUM
Versus
THE UNION OF INDIA AND 6 ORS

MR. R C DAS
MR S HUSSAIN
A JUBARIA
MR. H RAHMAN

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

27 [WP\(C\)/5248/2024](#)
B/O

MD. ALI HUSSAIN
Versus
THE UNION OF INDIA AND 6 ORS

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

28 [WP\(C\)/5263/2024](#)
B/O

CHAMPA KHATUN
Versus
THE UNION OF INDIA AND 6 ORS

MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MR S ISLAM
MS. D BORA
MS. B CHETIA

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

ORDERS

29 [I.A.\(Civil\)/3134/2024](#)
BY SLIP
in WP(C)/4935/2024

AJMAL HAQUE
Versus
THE UNION OF INDIA AND 6 ORS

MR. A MOBARAQUE
S A AKIB

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/4935/2024](#)

AJMAL HAQUE
Versus
THE UNION OF INDIA AND 6 ORS

MR. A MOBARAQUE
S A AKIB

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

30 [I.A.\(Civil\)/3143/2024](#)
B/O
in WP(C)/4799/2024

MANOWARA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MR N N UPADHYAYA
MR. D K BAGCHI
MR. B B KAKATI

GA, ASSAM
DY.S.G.I.
SC, F.T
SC, ECI

WITH
[WP\(C\)/4799/2024](#)

MANOWARA BEGUM
Versus
THE UNION OF INDIA AND 5 ORS

MR N N UPADHYAYA
MR. D K BAGCHI
MR. B B KAKATI

GA, ASSAM
DY.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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21)	MD. H BHUYAN	11-10-2024	To	02-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

1	RSA/11/2011	SMT. PHULESHWARI MALI and 6 ORS, Versus SATYA DAS and ANR,	MR. O P BHATI MR T C DAS MR. P SARMA	MRG P BHOWMIK MR.P P DAS MS.J PURKAYASTHA MR. B D DEKA MR.C K S BARUAH MS.A DEY MR. M DAS N CHAUDHURY MR.B BHATTACHARJEE MR.B BHATTA
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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024
20)	MR. A K JAIN	08-10-2024	To	10-11-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
15	WA/331/2024 FIXED AT 10:30 AM	ANUP KUMAR DAS Versus DIPAN KANTI SUKLBAIDYA AND 4 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, APSC SC, SEC. EDU.
	WITH I.A.(Civil)/3075/2024 in WA/331/2024	ANUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, APSC SC, SEC. EDU.
16	WA/332/2024 CAVT. NO. 08732/024,	ANUP KUMAR DAS Versus HIRANYA KUMAR NATH AND 21 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	MR B D DAS SC, APSC MR. B PURKAYASTHA SC, SEC. EDU. FOR CAVEATOR
	WITH I.A.(Civil)/3073/2024 in WA/332/2024	ANUP KUMAR DAS Versus HIRANYA KUMAR NATH AND 21 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	MR B D DAS SC, APSC MR. B PURKAYASTHA SC, SEC. EDU.
ADMISSION				
17	Crl.A./330/2024 B/O	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
	WITH I.A.(Crl.)/966/2024 in Crl.A./330/2024	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM

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20)	MR. A K JAIN	08-10-2024	To	10-11-2024
21)	MD. H BHUYAN	11-10-2024	To	02-11-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

ITEM NO. 41 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
57	Bail Appln./3094/2024 B/O	JAVED ALI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
58	Crl.Pet./1249/2024 B/O	NAJRUL HOQUE MAZUMDER @ JUBAIR AHMED MAZUMDER @ MONI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
59	Crl.Pet./1253/2024 B/O	MUSSTT. RAHISA KHATUN Versus THE STATE OF ASSAM AND ANR	MD. A J ATIA MR. N HAQUE MS A H ATIA	PP, ASSAM
60	AB/2716/2024 B/O	DILIP THAPA @ DILIP KUMAR THAPA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
61	AB/2717/2024 B/O	SANIDUL SHEIKH AND 4 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H P GUWALA MR H AGARWAL MR P DOLEY	PP, ASSAM
62	AB/2723/2024 B/O	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. A A SIKDAR MR S H SIKDAR MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./2675/2024 B/O	ESOB ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
64	AB/2432/2024 B/O	ABDUL ALIM AND 4 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

65	AB/2565/2024 WITH OFFICE NOTE, FIXED	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
66	WITH AB/2548/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM
67	AB/2604/2024 (CONNECTED WITH ITEM NO. 40 IN THE DAILY CAUSE LIST), FIXED	RABINDRA DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
22	WP(C)/2383/2024 B/O	TANKESWAR SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 17 ORS	MR. B K DAS	GA, ASSAM SC, REVENUE
MOTION				
23	WP(C)/5140/2024 FIXED	M/S CMJ BREWERIES (P) LTD AND 3 ORS. Versus UNION OF INDIA AND 3 ORS	MR H BETALA	DY.S.G.I. SC, INCOME TAX
24	WP(C)/5236/2024 B/O	MD. ABDUL KALAM AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S SAHU MS A ROY S SHAHI	GA, ASSAM SC, REVENUE
25	WP(C)/5251/2024 B/O	RAM NARAYAN SINGH Versus THE UNION OF INDIA AND ANR.	MR. MUSTAFA HUSSAIN	DY.S.G.I.
26	WP(C)/5259/2024 B/O	AMALA BIBI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
27	WP(C)/5262/2024 B/O	RAJNISH GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	DR. B N GOGOI	SC, REVENUE SC. ASIDC
ADMISSION				
28	WP(C)/4608/2024 FIXED AT 2:00 P.M.	M/S JATKAPON COOPERTIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	SC, CO OP GA, ASSAM
29	WP(C)/5020/2024 FIXED AT 10:30 A.M.	KABIR AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
48	AB/2581/2024 B/O	NAYAN DEY Versus THE STATE OF ASSAM	MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
MOTION (BA)				
49	Bail Appln./3108/2024 B/O	BHAIRAB RAJKHOWA Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
50	Bail Appln./3109/2024 B/O	MD. BUBUL ALI Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
BAIL HEARING (BA)				
51	Bail Appln./2427/2024 FIXED	HARICHARAN BISWAS Versus UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
52	WITH Bail Appln./2032/2024	AMIT GOPE AND ANR Versus THE UNION OF INDIA	MR. M BISWAS (P-2) MS. A K CHOPHI J SINGPHO A GHOSAL S K DAS(P-2)	SC, NCB
53	Bail Appln./2741/2024 FIXED	ZINNATUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
54	Bail Appln./3030/2024 FIXED	JITEN DEKA Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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21)	MD. H BHUYAN	11-10-2024	To	02-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,4th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 01:00 PM AND WILL SIT
AGAIN AFTER RISING OF THE DIVISION BENCH OF
HONOURABLE MR. JUSTICE SUMAN SHYAM AND HIS LORDSHIP,
IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	Cont.Cas(C)/523/2024 FIXED	SUMAN CHETIA Versus SRI GOKUL KHANIKAR	MR. N C DAS MR. M DUTTA MR. S R GOGOI MR. A CHOUDHURY MR. J P MORE	
37	WP(C)/5184/2024 FIXED	BARDAMAL GPSS LTD AND 22 ORS Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR S ISLAM MS. A KAUSHAR	GA, ASSAM DY.S.G.I.
38	WP(C)/5202/2024 FIXED	M/S GYANADA RICE MILL Versus THE STATE OF ASSAM AND 5 ORS	G UDDIN P ADHIKARI MR A H SARKAR	GA, ASSAM SC, PCB
39	WP(C)/5242/2024 FIXED	MALA BORO Versus THE STATE OF ASSAM AND 5 ORS	MR B CHOUDHURY MR. K P PATHAK W AHMED MR. C PAUL	SC, GDD
40	WP(C)/5244/2024 B/O	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM SC, G U
41	WP(C)/5247/2024 B/O	DIGANTA BURAGOHAJ Versus THE COMMISSIONER AND SECRETARY GOVT OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
42	WP(C)/5252/2024 B/O	MAFATLAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	DY.S.G.I. SC, EDU SC, SSA
43	WP(C)/5253/2024 B/O	MAFATLAL INDUSTRIES LTD AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY	SC, ELEM. EDU DY.S.G.I. SC, SSA

44	WP(C)/5256/2024 B/O	KRISHNO K BOROOAH Versus STATE OF ASSAM AND 3 ORS	MR P SHARMAH MR R CHETRY	SC, HIGHER EDU
45	WP(C)/5261/2024 B/O	DIGANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	GA, ASSAM SC, G M D A SC, GMC

BAIL HEARING (BA)

46	Bail Appln./2656/2024 WITH CASE RECORDS (SCANNED COPY), FIXED	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
47	Bail Appln./2795/2024 WITH OFFICE NOTE, FIXED	ANAR ALI Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
48	Bail Appln./2855/2024 WITH OFFICE NOTE, FIXED	PAOMINTHANG LHANDHAL Versus THE STATE OF ASSAM	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM

ORDERS

49	I.A.(Civil)/3152/2024 (CONNECTED WITH ITEM NO.24 IN THE DAILY LIST), B/O in WP(C)/2698/2018	LOCHAN SAH Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	DY.S.G.I.
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HEARING

50	WP(C)/2399/2016 FIXED WITH I.A.(Civil)/2295/2021 in WP(C)/2399/2016	SABITRI SAIKIA Versus THE STATE OF ASSAM AND ANR SABITRI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR.A K SHARMA MR.R DEKA MR.G GOSWAMI MR. A K SHARMA	GA, ASSAM MR. K GOGO GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

2	CRL.A(j)/107/2019	PINTUS DUNG DUNG Versus THE STATE OF ASSAM	MR. A K GUPTA, LEGAL AID COUNSEL	PP, ASSAM
3	Crl.Pet./307/2024	TAMARANA BALA SAPTAGIRI Versus THE STATE OF ASSAM AND ANR	MS. B CHOWDHURY IMSENKALA	MS. S BHUYAN (R-2) MS. C SHARMA (R-2) MR J SINGH(R-2) PP, ASSAM

BAIL HEARING (BA)

4	Bail Appln./2652/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM,	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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21)	MD. H BHUYAN	11-10-2024	To	02-11-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
41	CRP(IO)/382/2024 CAVT. NO.08502/024,	DIPANWITA BISWAS Versus SANJOY KUMAR MAJUMDAR AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
	WITH I.A.(Civil)/3127/2024 in CRP(IO)/382/2024	DIPANWITA BISWAS @ MAZUMDAR Versus SANJOY KUMAR MAJUMDAR AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MS K BORAH MR S DUTTA	MR S DEKA
42	Bail Appln./2828/2024	SUJAN MIAH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
43	Arb.A./7/2024 (AS FIRST ITEM), PART-HEARD, FIXED	M/S R.M. FABRICATION AND TRADERS Versus ASSAM UNIVERSITY, SILCHAR	MR Z MUKIT MR. A SATTAR MR. A SARMA MS G SWAMI	SC, ASSAM UNIVERSITY
	WITH I.A.(Civil)/3141/2024 in Arb.A./7/2024	M/S RM FABRICATION AND TRADERS Versus ASSAM UNIVERSITY	MR Z MUKIT MR. A SATTAR MR. A SARMA MS G SWAMI	SC, ASSAM UNIVERSITY
44	CRP(IO)/401/2024 FIXED	BABUL BORAH Versus THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
	WITH I.A.(Civil)/3138/2024 in CRP(IO)/401/2024	BABUL BORAH Versus THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	

45	CRP(IO)/405/2024 B/O	JYOTHSNA DAS Versus SAMARENDRA DAS AND 2 ORS	MR B K SINGH MR D AKRAM	
46	CRP(IO)/406/2024 B/O	DR. AMRIT KUMAR BARUAH Versus M/S MAEYES PRIVATE LIMITED AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. V PANDEY MR. B B KAKATI	
47	CRP(IO)/409/2024 B/O	BAPPA GANGULY Versus TAPAN BARMAN AND ANR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MS. M BORA	
48	AB/2701/2024 B/O	AL SHAHID AHMED @ AL SAYEED AHMED @ RAHUL Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
ADMISSION				
49	RFA/52/2024 FIXED	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)
	WITH I.A.(Civil)/2444/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH I.A.(Civil)/2963/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
50	MACApp./290/2024 B/O	THE ORIENTAL INSURANCE CO. LTD Versus SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A K DUTTA (R-1,2) MR. S SUTRADHAR (R-1,2)
	WITH I.A.(Civil)/1819/2024 in MACApp./290/2024	THE ORIENTAL INSURANCE CO. LTD Versus SANJIT BALMIKI AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A K DUTTA (R-1,2) MR. S SUTRADHAR (R-1,2)
51	MACApp./406/2024 B/O	UNITED INDIA INSURANCE CO. LTD Versus GOKUL SAWRA AND 2 ORS F	MR D MONDAL MR A N DAS	
	WITH I.A.(Civil)/2454/2024 in MACApp./406/2024	UNITED INDIA INSURANCE CO. LTD Versus GOKUL SAWRA AND 2 ORS F	MR D MONDAL MR A N DAS	
BAIL HEARING (BA)				
52	Bail Appln./1737/2024 WITH CASE RECORD (SCANNED COPY), FIXED	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
53	Bail Appln./2823/2024 WITH CASE RECORDS (SCANNED COPY), OFFICE NOTE, FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
54	RSA/183/2024 CAVT. NO.07022/024, FIXED	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS Versus GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR. P K ROYCHOUDHURY(R-1) MR. N HAQUE(R-1) MR. A K AZAD(R-1) MR N A MAZARBHUIYA FOR CAVEATOR

WITH
[I.A.\(Civil\)/3101/2024](#)
in RSA/183/2024

PRAN GOPAL DAS GUPTA @ PRABIR DAS
GUPTA AND 6 ORS
Versus

MR. D MOZUMDER
MR. S BISWAS
MS. S NATH

MR N A MAZARBHUIYA
FOR CAVEATOR

GOVINDRA CHANDRA PAUL

SHENAZ BEGUM LASKAR

Versus

ANAMUL ISLAM MAZUMDAR AND ANR

J TALUKDAR

MR. R ALI

MR M BORO

MS. J GAYAN

55 [RSA/188/2024](#)
FIXED

WITH
[I.A.\(Civil\)/3125/2024](#)
in RSA/188/2024

SHENAZ BEGUM LASKAR

Versus

ANAMUL ISLAM MAZUMDAR AND ANR

J TALUKDAR

MR. R ALI

MR M BORO

MS. J GAYAN

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/5205/2017 BANJIT DAS Versus THE UNION OF INDIA and 4 ORS.	MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I.
2	WP(C)/1750/2024 GOURPADA ROY AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
29	WP(C)/3505/2024 FIXED, WITH WP(C)/6005/2021 (D/O)	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
30	WITH WP(C)/3346/2024	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR. K P PATHAK (R-4) MR K BISWAKARMA(R-5)
31	WITH WP(C)/3356/2024	DR. PLABAN BORA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC MR. K P PATHAK (R-4)
32	WITH WP(C)/3475/2024	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
33	WITH WP(C)/3525/2024	BISWAJIT SHYAM Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA	SC, HIGHER EDU SC, APSC
ORDERS				
34	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
35	I.A.(Civil)/3133/2024 IN WP(C) 3120/15(D/O), B/O in WP(C)/3120/2015	ANEET KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MS.R DUTTA	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 04/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
6)	MR A GOENKA	26-09-2024	To	04-10-2024
7)	MR R GOENKA	26-09-2024	To	04-10-2024
8)	MS. S SARMA	03-10-2024	To	21-10-2024
9)	MS A.SARMA	30-09-2024	To	05-10-2024
10)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
11)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
12)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
13)	MR G BAISHYA	30-09-2024	To	04-10-2024
14)	MS. B BHUYAN	30-09-2024	To	04-10-2024
15)	MR. A K BHUYAN	28-09-2024	To	16-10-2024
16)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
17)	MR. N ALAM	03-10-2024	To	04-10-2024
18)	MR D K BORDOLOI	01-10-2024	To	04-10-2024
19)	MD. A J ATIA	21-10-2024	To	30-10-2024
20)	MR. A K JAIN	08-10-2024	To	10-11-2024
21)	MD. H BHUYAN	11-10-2024	To	02-11-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR FRIDAY, THE 4TH DAY OF OCTOBER, 2024]

[AT 2:30 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | |
|--|---|-------------------------|--|
| 1. ELECTION PET. 2/2024
(FIXED) | SRI NYASAM JONGSAM
VERSUS
SRI TESAM PONGTE AND 2
ORS. | PETITIONER IN
PERSON | GEGUM LOLLEN
GAMKEN BAM
TABA TOKUR
GEKEN INGO
KHODA APA
KIRMANI LOLLEN
Y MUGLI
S K DEORI
SOMILA
T BOO |
| WITH
IA(C) 140/2024
IN ELECTION PET. 2/2024 | THE DISTRICT ELECTION
OFFICER
VERSUS
NYASAM JONGSAM AND 3
ORS. | NANI ANJU | APPEAR IN
PERSON |
| WITH
IA(C) 188/2024
IN ELECTION PET. 2/2024 | TESAM PONGTE
VERSUS
NYASAM JONGSAM AND 2
ORS. | S K DEORI | APPEAR IN
PERSON |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSELIST-I**]

[**FOR FRIDAY, THE 4TH DAY OF OCTOBER, 2024**]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[**COURT NO: 26**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

ORDERS

1. IA(C) 187/2024

TOKO TATUNG
VERSUS
TABA TEDIR

KIRMAR

TAR TORUM

WITH

2. ELECTION PET. 10/2024

TABA TEDIR
VERSUS
TOKO TATUNG

KHOGEN BUI
T TORUM
PARSWAJYOTI DAS NAIR
H RAHMAN
G ALAM

DICKY PANGING
DAINA TAMUK
DOGE LONA
KIRMAR ADO
TOKGE DARIN
MARGE D